

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

M/s Rambhajo's

Vs

M/s Shree Ashtvinayak Gems and Stones Pvt. Ltd.

Item No.-302

IB - 2730/ND/2019

....Applicant

....Respondent

SECTION

Under Section 9 of IBC,2016

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

Order delivered on 28.11.2019

PRESENT:

For the Applicant

: Adv. Prakhar Srivastava

For the Respondent

:

ORDER

Adjourned the matter to 19.12.2019.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)